

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 06th March, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice, Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma to hold court sitting as their Lordships are attending "Conference on Re-engineering Judicial Process Through Information and Communication Technology (ICT)" at the National Judicial Academy, Bhopal on 9th and 10th March, 2024, it is notified as under:

- i) Single Bench matter of Hon'ble the Chief Justice to be listed on 7th and 8th March, 2024 will be listed before the single Bench Hon'ble Mr. Justice A. Bimol Singh on the said dates respectively, for fixing dates;
- ii) Special Division Bench matters to be listed on 7th March, 2024 are re-scheduled and will be listed on 14th March, 2024;
- iii) Regular Division Bench of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will sit at 02.15 pm of 11th March, 2024;
- iv) Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will take up single bench matters on 11th March, 2024 from 10.30 am onwards, and will resume after rising of regular Division Bench, if single bench matters are not exhausted before sitting of regular Division Bench; and
- v) Single Bench matters to be listed before Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma respectively on 11th March, 2024 will be listed before Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui on the same day itself for fixing dates.

By Order etc.

Sd/-

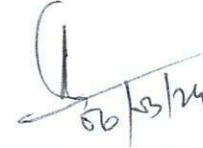
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 5756-73
Copy to:

Imphal, the 06th March, 2024

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Advocate General, Government of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Admn.), High Court of Manipur.*

8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *All the Joint Registrars, High Court of Manipur.*
13. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
14. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
15. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
16. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
17. *All the Court Masters, High Court of Manipur.*
18. *The Concerned/Guard File.*



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**
